



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.02.2025

NOTICE

Please take notice that the following matters were not taken up in the Court – II on 27.02.2025. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 1277 of 2025 in Comp. App. (AT) No. 238 of 2023	Adesh Gupta & Ors. Vs. Liberty Shoes Ltd. & Ors.	27.02.2025	10.03.2025
2.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr. With	27.02.2025	07.03.2025
3.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023 Part Heard	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	27.02.2025	07.03.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar